

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO.061/00045/2018 IN  
ORIGINAL APPLICATION NO.061/00539/2018**

**Chandigarh, this the 7<sup>th</sup> day of December, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...  
Krishna Manjhi son of Shri Babu Lal Manjhi, retd. Senior Passenger guard, Northern Railways, Ludhiana Station resident of Village and PO Harinathpur, District Sewan (Bihar) at present Nanak Nagar, Jammu.

**....Petitioner**

**(Present: Mr. A.K. Sharma, Advocate)**

**Versus**

1. Shri V.K. Gupta, General Manager, Northern Railways, Baroda House, New Delhi.
2. Shri Vivek Kumar, Divisional Railways Manager, Northern Railways, Ferozpur Cantt, Ferozpur.
3. Shri Yousaf Kabir, Sr. Divisional Personnel Officer, Northern Railways, Ferozpur Cantt, Ferozpur.

**..... Respondents**

**(Present: Mr. Yogesh Putney, Advocate)**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the petitioner very fairly submitted that the instant petition may be closed as the respondents have complied with the order of this Court.
2. Accordingly, the CP is disposed of as having been rendered infructuous. Notices stand discharged. MA No. 061/01539/2018 also stands disposed of.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 07.12.2018**

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